

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009794/2022	SARBESWAR MANTRY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /288 /2013 1ST ADJ,CUTTACK(Cuttack) ST/0000242/2018
2	BLAPL/0009795/2022	PRINCE KUMAR VS STATE OF ODISHA	RAVI KANT KUMAR VS	EOW,BHUBANESWAR /5 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000003/2022
3	BLAPL/0009796/2022	KUNI BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *) TR/0000073/2022
4	BLAPL/0009797/2022	RAJA KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /189 /2022 S.D.J.M.,BHADRAK(Bhadrak *) GR/0002123/2022
5	BLAPL/0009798/2022	RAHUL KUMAR KYAL VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	PURIGHAT /221 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001168/2022
6	BLAPL/0009799/2022	RIPAN SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /44 /2016 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000035/2016
7	BLAPL/0009800/2022	LATA DAS VS STATE OF ODISHA	SYED IQBAL VS	BAIDYANATHPUR /18 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000110/2022
8	BLAPL/0009801/2022	MALAYA DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000062/2022
9	BLAPL/0009802/2022	SANDIP AGRAWAL @ SANDEEP AGARWAL VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	/ /0 A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000071/2022
10	BLAPL/0009803/2022	JEEBAN MISHRA @ TANA @ TULU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /457 /2022 SPECIAL JUDGE (NDPS),KHURDA(Khordha *) TR/0000087/2022
11	BLAPL/0009804/2022	UTTAM KUMAR DAS VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /174 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000131/2022

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12	BLAPL/0009805/2022	NALINIKANTA MOHARANA VS STATE OF ODISHA	MANAS RANJAN PATRA VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000012/2022
13	BLAPL/0009806/2022	TAPAN KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	BASTA /223 /2022 JMFC,BASTA(Baleshwar) CT/0000549/2022
14	BLAPL/0009807/2022	KABIRAJ PRADHAN @ KABI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /457 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *) TR/0000087/2022
15	BLAPL/0009808/2022	GAGAN KUMAR PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BADAMBADI /215 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0000955/2022
16	BLAPL/0009809/2022	DILU BANCHHOR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /315 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001092/2022
17	BLAPL/0009810/2022	LOKANATH KUMBHAR @ KHUTI RAO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PATNAGARH /99 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000340/2022
18	BLAPL/0009811/2022	PANCHANAN BEHERA @ PANCHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	CANTONMENT ROAD /122 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001083/2022
19	BLAPL/0009812/2022	BIJE SAHU VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh *) Spl/0000067/2022
20	BLAPL/0009813/2022	PRATAP NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHANDAKA P.S. /214 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000370/2022
21	BLAPL/0009814/2022	ASHOK BISWAL VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KISHORENGAR /73 /2022 ADDL. SESSION JUDGE,ATHAMALIK(Anugul *) CT/0000094/2022
22	BLAPL/0009815/2022	SUSHANTA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JHARPOKHARIA /124 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0000989/2022
23	CMAPL/0000515/2022	GIRIJA SHANKAR DWIBEDI	NIROD KUMAR SAHU	//

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		VS	VS	()
24	CMAPL/0000516/2022	STATE OF ODISHA PURUSOTTAM PRADHAN	NIROD KUMAR SAHU	//
		VS	VS	()
25	CMP/0000984/2022	STATE OF ODISHA SANJAYA KUMAR KHUNTIA	BISWAJIT MOHAPATRA	//
		VS	VS	()
26	CONTC/0006137/2022	THE REGISTRAR, CIVIL COURT, BALASORE GAGAN BEHARI LENKA	K.K.SWAIN	//
		VS	VS	()
27	CONTC/0006138/2022	ASWATHI S, PRINCIPAL SECY., S AND ME DEPT NIRANJAN JENA	KUNAL KUMAR SWAIN	//
		VS	VS	()
28	CONTC/0006139/2022	BISHNUPADA SETHY,PRINCIPAL SECY.,HIGHER EDU. DEPT. BICHITRA KUMAR RATH	KUNAL KUMAR SWAIN	//
		VS	VS	()
29	CONTC/0006140/2022	ASWATHI S, PRINCIPAL SECY., S AND ME DEPT. AISWARYA DAS	ADV.	//
		VS	VS	()
30	CONTC/0006141/2022	DR.BIJAY KIMAR MOHAPATRA,DIRECTOR HEALTH SERVICES BIPIN BIHARI NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	()
31	CRLA/0000880/2022	SUSHIL KUMAR LOHANI, I.A.S. MOHAMMED MOQUIM	PITAMBAR ACHARYA	//
		VS	VS	()
32	CRLA/0000881/2022	STATE OF ODISHA(VIG.) CHINNI TRINATH @ CH. TRINATH	S.S.RAY 2	//
		VS	VS	()
33	CRLA/0000882/2022	STATE OF ODISHA CHINNI TRINATH @ CH. TRINATH	S.S.RAY 2	//
		VS	VS	()
34	CRLLP/0000041/2022	STATE OF ODISHA STATE OF ODISHA	MANOJA KUMAR MOHANTY, A.S.C.	//
		VS	VS	()

ORISSA HIGH COURT

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35	CRLMC/0002846/2022	AJAY KUMAR PATRA JAGA SEE@JAGAMOHAN SHEE VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// JALESWAR /248 /2018 ()
36	CRLMC/0002847/2022	CHANDRAKANTA SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// DHENKANAL TOWN /121 /2016 ()
37	MACA/0000509/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD VS NABASMITA MOHANTY	ADAM PAIKHIN VS	// () //
38	MACA/0000510/2022	UMESH CHANDRA SETHI VS BHARAT BISWAL	RABI NARAYAN BEHERA VS	// () //
39	RPFAM/0000248/2022	RAMESH DWIBEDI@RAMESH CHANDRA DWIBEDI VS SASMITA DWIBEDI	JAYANTA KUMAR MAJHI VS	// () //
40	RSA/0000246/2022	RABINDRA KUMAR PARIDA VS SUSANTA PARIDA	SIDHARATHA MISHRA 1 VS	// () //
41	RVWPET/0000255/2022	ANIL KUMAR RANA VS STATE OF ODISHA	ADV. VS	// () //
42	RVWPET/0000256/2022	PRAMILA MISHRA VS STATE OF ODISHA	ADV. VS	// () //
43	RVWPET/0000257/2022	JESU CHRIST MUDULI VS STATE OF ODISHA	ADV VS	// () //
44	WA/0001312/2022	STATE OF ODISHA VS KEDARNATH BEHERA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// () //
45	WA/0001313/2022	STATE OF ODISHA VS MANAS RANJAN MOHANTY	SANJAY RATH, A.S.C. VS	// () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	WA/0001314/2022	STATE OF ODISHA VS PRASANTA KUMAR DAS	LALATENDU SAMANTARAY, A.G.A. VS	// 0 //
47	WA/0001315/2022	STATE OF ODISHA VS PARIMAL CHAKRABORTY	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
48	WA/0001316/2022	RAJANIGANDHA KUMURA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
49	WP(C)/0026191/2022	KALPATARU JENA VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
50	WP(C)/0026192/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR VS THE COLLECTOR CUM LAO, BALANGIR	ADITYA NARAYAN DAS VS	// 0 //
51	WP(C)/0026193/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR VS THE COLLECTOR CUM LAO, BALANGIR	ADITYA NARAYAN DAS VS	// 0 //
52	WP(C)/0026194/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR VS THE COLLECTOR CUM LAO, BALANGIR	ADITYA NARAYAN DAS VS	// 0 //
53	WP(C)/0026195/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR VS THE COLLECTOR-CUM-LAO, BALANGIR	ADITYA NARAYAN DAS VS	// 0 //
54	WP(C)/0026196/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, BALANGIR	ADITYA NARAYAN DAS VS	// 0 //
55	WP(C)/0026197/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR VS COLLECTOR CUM LAND ACQUISITION OFFICER, BALANGIR	ADITYA NARAYAN DAS VS	// 0 //
56	WP(C)/0026198/2022	SHAIKH JIAUDDIN VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
57	WP(C)/0026199/2022	HARE KRUSHNA CHHOTARAY	BISWARANJAN PARAMGURU	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	WP(C)/0026200/2022	PRABIR GHOSE	SANGRAM KESHARI MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
59	WP(C)/0026201/2022	PRATIMA PATTANAIK	BISWARANJAN PARAMGURU	//
		VS	VS	()
		STATE OF ODISHA		//
60	WP(C)/0026202/2022	DASARATHI KHAMARI	SAROJ KUMAR PADHY	//
		VS	VS	()
		STATE OF ODISHA		//
61	WP(C)/0026203/2022	SURESH CHANDRA DAS	BIGYAN KUMAR SHARMA	//
		VS	VS	()
		STATE OF ODISHA		//
62	WP(C)/0026204/2022	DIPANKAR MONDAL	RAJIB LOCHAN PATTNAIK	//
		VS	VS	()
		STATE OF ORISSA		//
63	WP(C)/0026205/2022	MANORANJAN DEO	BIJAY KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
64	ABLAPL/0012893/2022	SESHADEV SAHU	ASHOK KUMAR DAS	BAIDYANATHPUR /295 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	ABLAPL/0012894/2022	HIMANSU BHUSAN SARANGI @ HIMANSU SARANGIA @ HIMANSU SARANGI @ HIMANSU SARANGI	ARJUN KISHOR MISHRA	PIPLI /498 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	ABLAPL/0012895/2022	SANTOSH KUMAR SAHOO	SURESH KUMAR JENA	COLLIERY /495 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	ABLAPL/0012896/2022	G. SIVA @ G. SIBA	ARIJEET MISHRA	JARADA /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	ABLAPL/0012897/2022	SATYARANJAN JENA @ LUCKY	MAITRIJIT MOHANTY	SAHADEV KHUNTA /364 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	ABLAPL/0012898/2022	STATE OF ODISHA NIRMAL PRADHAN VS	RAJESH KUMAR MAHAPATRA VS	// BANTALA /404 /2022 ()
70	ABLAPL/0012899/2022	STATE OF ODISHA SAMBIT KUMAR BEHURA VS	ASHOK KUMAR SARANGI VS	// SUKINDA /189 /2022 ()
71	ABLAPL/0012900/2022	STATE OF ODISHA RAJESH KU. JENA @ PANDU JENA @ PANDI JENA VS	SMRUTI RANJAN MOHAPATRA VS	// BALIAPAL /187 /2022 ()
72	ABLAPL/0012901/2022	STATE OF ODISHA LINGARAJ JAL VS	SARBESWAR SAHOO VS	// SINAPALI /248 /2022 ()
73	ABLAPL/0012902/2022	STATE OF ODISHA TAPAN KUMAR MANSINGH VS	PRAFULLA KUMAR KHATEI VS	// INFOCITY PS /249 /2022 ()
74	ABLAPL/0012903/2022	STATE OF ODISHA TUKUNA BEHERA VS	TIRTH KUMAR SAHU VS	// //0 ()
75	ABLAPL/0012904/2022	STATE OF ODISHA RUPA @ SNEHALATA PRADHAN VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /457 /2022 ()
76	ABLAPL/0012905/2022	STATE OF ODISHA BANAMALI KAR VS	TIRTH KUMAR SAHU VS	// JEYPORE VIGILANCE /11 /2022 SPL.JUDGE(VIG.),JEYPORE(Koraput)
77	ABLAPL/0012906/2022	STATE OF ODISHA(VIG.) SUJIT PATRA VS	SMRUTI RANJAN MOHAPATRA VS	GR/0000009/2022 BALIAPAL /188 /2022 ()
78	ABLAPL/0012907/2022	STATE OF ODISHA JAOHAR ALI VS	DEBASIS MISHRA VS	// RUGUDI /70 /2022 ()
79	ABLAPL/0012908/2022	STATE OF ODISHA MANOJ PANDA VS	PRASANTA KUMAR BARIK VS	// BHADRAK RURAL /535 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	ABLAPL/0012909/2022	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000043/2022
81	ABLAPL/0012910/2022	JHILISITA BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NARASINGHPUR /184 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :01/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	31/2022 CRLLP/41/2022	STATE OF ODISHA-MP	MANOJA KUMAR MOHANTY, A.S.C.
2	159/2022 LAA/132/2010	SPL.LAND AC.REHABILT-MP	ASC
3	160/2022 LAA/132/2010	SPL.LAND AC.REHABILT-MP	ASC
4	161/2022 LAA/55/2010	STATE-MP	ASC, AG
5	162/2022 LAA/55/2010	STATE-MP	ASC, AG
6	163/2022 LAA/55/2010	STATE-MP	ASC, AG
7	164/2022 LAA/132/2010	SPL.LAND AC.REHABILT-MP	ASC
8	327/2022 RPFAM/248/2022	RAMESH DWIBEDI@RAMESH CHANDRA DWIBEDI-MP	JAYANTA KUMAR MAJHI
9	1009/2022 RSA/246/2022	RABINDRA KUMAR PARIDA-MP	SIDHARATHA MISHRA 1
10	1010/2022 RSA/61/2016	BEDA MAJHI-MP	M/S.BIJAYA KU.RAGADA, MR. JAGABANDHU SAHU,
11	1103/2022 MACA/510/2022	UMESH CHANDRA SETHI-MP	RABI NARAYAN BEHERA
12	1103/2022 MACA/509/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED	MANOJ KUMAR KHUNTIA
13	1655/2022 CRLA/880/2022	MOHAMMED MOQUIM-MP	PITAMBAR ACHARYA
14	1656/2022 CRLA/880/2022	MOHAMMED MOQUIM-MP	PITAMBAR ACHARYA
15	1657/2022 CRLA/880/2022	MOHAMMED MOQUIM-MP	PITAMBAR ACHARYA
16	2231/2022 CRLMC/2847/2022	CHANDRAKANTA SWAIN-MP	BHABANI SHANKAR DASPARIDA
17	2232/2022 CRLMC/268/2015	ALKASA MALLICK-MP	M/S SUSANTA KU.MISHRA
18	3201/2022 WA/1312/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
19	3202/2022 WA/1312/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
20	3203/2022 WA/1312/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
21	3204/2022 WA/1313/2022	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
22	3205/2022 WA/1313/2022	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
23	3206/2022 WA/1313/2022	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
24	3207/2022 WA/1314/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
25	3208/2022 WA/1314/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
26	3209/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.

27	WA/1314/2022 3210/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
28	WA/1315/2022 3211/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
29	WA/1315/2022 3212/2022	RAJANIGANDHA KUMURA-MP	RANJIT MOHANTY
30	WA/1316/2022 13777/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
31	WP(C)/26192/2022 13778/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
32	WP(C)/26193/2022 13779/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
33	WP(C)/26192/2022 13780/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
34	WP(C)/26193/2022 13781/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
35	WP(C)/26194/2022 13782/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
36	WP(C)/26194/2022 13783/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
37	WP(C)/26195/2022 13784/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
38	WP(C)/26195/2022 13785/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
39	WP(C)/26196/2022 13786/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
40	WP(C)/26196/2022 13787/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
41	WP(C)/26197/2022 13788/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
42	WP(C)/26197/2022 13789/2022	PRABIR GHOSE-MP	SANGRAM KESHARI MISHRA
43	WP(C)/26200/2022 13790/2022	SURESH CHANDRA DAS-MP	BIGYAN KUMAR SHARMA
44	WP(C)/26203/2022 13791/2022	M/S KAMDHENU TRADING CO., CHATTISHGARH-MP	SWARUP KUMAR PATNAIK
45	WP(C)/25752/2022 13792/2022	M/S KAMDHENU TRADING CO., CHATTISHGARH-MP	SWARUP KUMAR PATNAIK
46	WP(C)/25753/2022 13793/2022	SARITA GOND-MP	
47	WP(C)/13685/2022 13794/2022	SUJIT KUMAR DEB-MP	DWARIKA PRASAD MOHANTY
48	WP(C)/23633/2022 13795/2022	PANDABA SAHU-MP	ABHIJEET DAS
49	WP(C)/23659/2022 13796/2022	MANORANJAN DEO-MP	BIJAY KUMAR SAHOO
	WP(C)/26205/2022		